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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.210/00366/2015

Date of Decision: 26th June, 2019

CORAM: R.VIJAYKUMAR, MEMBER (A)
R.N. SINGH, MEMBER (J)

Rattan Uttam Kale, Age : 31 years, Unemployed,
 Residing at : Village + PO – Lahavit
 P/S Devlali Camp, Distt. Nasik, Pin 422 401.
(By Advocate Ms. Vaishali Agane)

Applicant

VERSUS

1. The Union of India,
 Through Wing Commander Joint Director Air Headquarters,
 Vayu Bhawan, Rafi Marg, New Delhi 110 106.
2. Central Airmen Selection Board, Air Force Station Naraina,
 Brar Square, Delhi Cantt. New Delhi 110 010.
3. Air Officer Commanding, 25 Equipment Depot,
 Air Force Station, Devlali 422 501.
4. Wing Commander, Head Quarter Maintenance Command,
 Indian Air Force, Vayusen Nagar, Nagpur 440 007. - ***Respondents***
(By Advocate Shri R.R.Shetty)

ORDER (Oral)

Per : R.N. Singh, Member (J)

Heard both the learned counsels for the parties.

2. Taking in view the objection raised by the respondents regarding jurisdiction of this Tribunal in the matter, the learned counsel for the applicant seeks permission to withdraw the present OA with liberty to approach the appropriate court of competent jurisdiction.
3. In view of the above, the OA is dismissed as withdrawn with liberty as above.

(R.N. Singh)
Member (Judicial)
*kmg**

(R.VijayKumar)
Member (Administrative)

*JD
28/6/19*

